

(viii) G.S.R. 717(E), 718(E) published in Gazette of India dated the 24th November, 1982 together with an explanatory memorandum regarding concessional rate of duty on Printing Paper.

(ix) G.S.R. 731(E) published in Gazette of India dated the 1st December, 1982 together with an explanatory memorandum regarding rates of excise duty on free sale sugar.

(x) G.S.R. 754(E) published in Gazette of India dated the 11th December, 1982 together with an explanatory memorandum regarding exemption from duty on Equipment of Computer/Telecommunication of the Project "Titan" of Oil and Natural Gas Commission. [Placed in Library. See No. LT-5731|83.]

(7) A copy each of the following Reports. (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India for the year 1981—Union Government (Commercial) Part XIII—A macro view of overall performance including sales performance etc. of the erstwhile Hindustan Steel Limited.

(ii) Report of the Comptroller and Auditor General of India for the year 1982—Union Government (Commercial) Part I—Introduction.

(iii) Report of the Comptroller and Auditor General of India for the year 1982—Union Government (Commercial) Part III—Scooters India Limited. [Placed in Library. See No. LT-5732|83.]

(8) A statement (Hindi and English versions) on the results of the market loans floated in December, 1982 and February, 1983. [Placed in Library. See No. LT-5732|83.]

13.48 hrs.

## COMMITTEE ON PAPERS LAID ON THE TABLE

### MINUTES OF SITTINGS

SHRIMATI KRISHNA SAHI (Begusarai): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to the Twelfth Report.

13.49 hrs.

## MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 21st February, 1983, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses, on the Mental Health Bill, 1981:—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 be further extended up to the last day of the first week of the Hundred and Twenty Seventh Session of the Rajya Sabha."

## ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 2nd November, 1982:—

1. The Anti-Hijacking Bill, 1982.
2. The Suppression of Unlawful Acts Against Safety of Civil Aviation Bill, 1982.